

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 585
ANSWERED ON - 04/02/2026

EXPANDING EV CHARGING INFRASTRUCTURE

585. SHRI RAJINDER GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether Government is taking dedicated measures to expand public and private EV charging infrastructure along National and State Highways in the country;
- (b) if so, the details thereof and the progress made in this respect, State-wise/UT-wise;
- (c) the status of collaboration with private sector and energy firms in this regard;
- (d) the regulatory and technical challenges encountered in the rapid rollout of such infrastructure; and
- (e) the proposed measures to be taken in this respect?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) Setting up of a charging station is an unlicensed activity and private players can install Electric Vehicle Charging Stations (EVCSs) as per Guidelines issued by Government in the Ministry of Power dated 17.09.2024. These guidelines encourage PPP models for scaling infrastructure. The details of 29,151 Electric Vehicle Charging Stations (EVCSs) installed all over India in each State and Union Territory during the last 5 Years are provided at Annexure.

Further, two schemes namely "Faster Adoption and Manufacturing of Electric (&Hybrid) Vehicles in India' (FAME India) Scheme" and "PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme" has made an allocation of Rs.912.50 crore and Rs. 2,000 crores respectively for setting up/deployment of electric vehicle public charging infrastructure on pan India including deployment of charging infrastructure along National and State Highways. In addition, Rs.873.50 crore has been sanctioned as a capital subsidy to three Oil Marketing Companies (OMCs) for setting up Electric Vehicle Public Charging Stations (EVPCS) with the help of private

sector participation. A total of 9,332 EVPCSs have been installed under FAME-II scheme out of which 8,932 EVPCS have been installed by 3 OMCs.

(c) No such data is being maintained.

(d) to (e) Government faces following regulatory and technical challenges:

(i) Grid Connectivity: Challenges include the high cost of upstream infrastructure (like transformers and cables);

(ii) Standardization of charging infrastructure;

To address these challenges, the Government is implementing the following:

(i) Standardization: The Bureau of Indian Standards (BIS) has published 21 standards for charging infrastructure. Similarly, 9 standards for Electric Vehicles (EVs) and battery have been published.

(ii) Upgraded Subsidies: The PM E-DRIVE scheme provides capital subsidies for upstream infrastructure and EVSE (charger). The costs for upstream infrastructure and EVSE are as per Bureau of Energy Efficiency (BEE) benchmark costs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 585 ANSWERED ON 04.02.2026 ASKED BY SHRI RAJINDER GUPTA REGARDING “EXPANDING EV CHARGING INFRASTRUCTURE”

S. No.	State/UT	Total number of EV charging stations installed
1	Andaman And Nicobar Islands	4
2	Andhra Pradesh	791
3	Arunachal Pradesh	45
4	Assam	345
5	Bihar	518
6	Chandigarh	13
7	Chhattisgarh	347
8	Dadra and Nagar Haveli and Daman and Diu	14
9	Delhi	1,957
10	Goa	156
11	Gujarat	1,205
12	Haryana	919
13	Himachal Pradesh	133
14	Jammu And Kashmir	180
15	Jharkhand	353
16	Karnataka	6,096
17	Kerala	1,389
18	Ladakh	1
19	Lakshadweep	1
20	Madhya Pradesh	1,146

21	Maharashtra	4,166
22	Manipur	58
23	Meghalaya	62
24	Mizoram	13
25	Nagaland	37
26	Odisha	606
27	Puducherry	46
28	Punjab	698
29	Rajasthan	1,515
30	Sikkim	12
31	Tamil Nadu	1,780
32	Telangana	1,062
33	Tripura	55
34	Uttar Pradesh	2,316
35	Uttarakhand	221
36	West Bengal	891
	Grand Total	29,151
